

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP (IB) No. 1137/KB/2018

**Present: 1. Hon'ble Member (J), Shri Jinan K.R.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6th August, 2019, 10:30 A.M

Name of the Company		Akhilesh Kr. Shrivastava -Vs- Glacier Commerce Pvt. Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AKASH SHARMA, Pr. CS

F.C

Akash Sharma
6/8/19

ORDER

Ld. Pr. CS for the Financial Creditor appears. He submits that the Corporate Debtor has made payment and expresses his willingness to withdraw the case by seeking permission for withdrawal.

Nobody appears on the side of the Corporate Debtor.

Permission is granted. C.P. is disposed of as withdrawn.

sd

(Harish Chander Suri)
Member (T)

sd

(Jinan K.R.)
Member (J)